

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:364
ANSWERED ON:22.02.2001
FIXED TERM OF PARLIAMENT AND STATE LEGISLATURES
GADDE RAMAMOHAN;SHIVAJI MANE

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to fix terms for Parliament and State Legislatures;
- (b) if so, the details thereof; (
- (c) whether the Government have also consulted various political parties in this regard;
- (d) if so, the details thereof; and
- (e) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

- (a) No such proposal has been prepared by the Government as yet.
- (b) to (e) Do not arise.